

(2)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1067/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Standard Chartered Bank
V/s.
Prag Distillery (P) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Surendra Pandey	Sr. Legal Associate (Mehta & Mehta)	Pandey
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(2)	Dr. H. Mehta	Insolvency Resolution Professional	H. Mehta
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ORDER

MA 660/2017 in CP No. 1067/I&BP/NCLT/MB/MAH/2017

MA 660/2017 is **allowed**, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)